

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Dated: This 25th day of August, 2020

OA No. 061/523/2020

HON'BLE RAKESH SAGAR JAIN, MEMBER – J

Ghulam Mohd, Age 47 years, S/o Mohd Ramzan R/o Dachhan,
Tehsil Dachhan District Kishtwar

.....Applicant

By Advocate : Sh. N.D. Qazi

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Govt. Forests Department, Civil Secretariat, Jammu/Srinagar
J&K Govt. Civil Secretariat Jammu/Srinagar.
2. Principal Chief Conservator of Forests, J&K UT, Jammu
3. Chief Conservator of Forests, Jammu
4. Conservator of Forests, Chenab Circle, Kishtwar
5. Divisional Forest Officer, Marwah, Forest Division Kishtwar
6. Range Officer, Forest Range, Dachhan.

.....Respondents

By Advocate: Sh. Rajesh Thapa,DAG

O R D E R (oral)

Rakesh Sagar Jain, Member (J):-

1. Learned counsel for the applicant submits that he would be satisfied if this OA is disposed of in terms of directions given by the Hon'ble High Court vide order dated 19.02.2020 in WP(C)No. 3986/2019 in case titled Hushyar Singh & Ors. Vs. UT of J&K and Ors.

2. On the other hand, learned DAG submits that he may be permitted to file counter affidavit.
3. The order opassed by the Hon'ble High Court of J&K in case titled Hushyar Singh & Ors. (supra) reads as under:-

“1) Petitioners' claim that they have a right of regularization under SRO 64 of 1994 dated 24.03.1999.
2) This writ petition is disposed of with a direction to the respondents to determine the eligibility of the petitioners and take an appropriate decision thereupon. The same shall be done expeditiously preferably within a period of three months from the date of receipt of a certified copy of this order.”
4. Considering the applicant's request and keeping in view the above High Court order, I disposed of this OA directing the respondents to determine eligibility of the applicants and take an appropriate decision on their claim for regularization in service in three months from the date of receipt of a certified copy of this order. No costs.

**(Rakesh Sagar Jain)
Member (J)**

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